

representation of any building occupied by any of the aforesaid institutions.

18. The name and emblem of the Ramkrishna Math and Mission consisting of a Swan floating on waters, with a lotus in the foreground and the rising sun in the background, the whole being encircled by a wild serpent, with the words तन्नो हंश प्रचोदयात् superimposed on the bottom portion. (Ins. by Notification No. S.O. 2356 dated 4th August, 1973).
19. The name and emblem of the Sri Sarada Math and Ramakrishna Sarada Mission consisting of a Swan (facing right) floating on waters, with a Lotus in the foreground and the rising sun in the background, the whole being encircled by a wild serpent (facing right with the words तन्नो हंश प्रचोदयात् superimposed on the bottom portion (Ins. by Notification No. S.O. dated the 1st Sept., 1973).
20. The name of the 'The Bharat Scouts and Guides' with the 'Emblem'. (Ins. by Notification No. S.O. dated the 10th July, 1974).
21. The name Emblem of the International Olympic Committees consisting of five interlaced rings (Ins. by Notification No. S.O. 2457 dated the 18th August, 1978):
22. The name and the emblem of the National Youth Emblem which is in black and white and carries the profiles of the faces of two onward looking young persons-male and female-inscribed with a circle. Both faces are turning towards the right and the profile of the male face is in black and is situated behind that of the female face. The back of profile of the female face forms the tail and wing of dove flying in the opposite direction with its back extending outside the circle and carrying a twig with leaf. The profile of the dove is in white and the balance space of the profile of the female face is covered with horizontal lines in black. The space between the back profile of the male face and the circle is also covered by horizontal lines in black. The space in between the profile of the dove and the circle to the left of the dove is shown in the form of a dot. (Ins. by Notification No. S.O. 373(E) dated the 23rd June, 1986)

SALE OF WHEAT

7953. **Shri Lakhmi Narain Mani Tripathi** : Will the Minister of Food be pleased to state :

(a) whether the Government propose to sell wheat at the rate of Rs. 2/- per kilo to the people living below the poverty line in the Country,

(b) if so, by when; and

(c) if not, the reasons therefor?

The Minister of Food (Shri Ajit Singh) : (a) to (c) The Central Issue Price of wheat for releases from the Central Pool through the PDS/RPDS is fixed by the Government after considering relevant factor like the Minimum Support Price paid to the farmers, procurement incidentals, distribution cost and the market price.

However, CIP of wheat for Revamped PDS/ITDP areas is fixed at a rate lower by Rs. 50 per qntl. as compared with normal CIP for PDS.

The difference between the economic cost and CIP is borne by Central Government as Food Subsidy.

[English]

ARSENIC CONTAMINATION OF DRINKING WATER

7954. **Shri Chitta Basu** : Will The Minister of Environment and Forests be pleased to state :

(a) whether the Human Right Commission has sought a report on the arsenic contamination of drinking water in several districts of West Bengal,

(b) if so, the reaction of the Government thereto;

(c) whether the Government have since submitted the report; and

(d) if so, the salient features of the report ?

The Minister of State of the Ministry of Environment and Forests (Shri Kamal Nath) : (a) Yes, Sir

(b) and (c) The Government has given a copy of the report on the problem of arsenic contamination of drinking water in several districts of West Bengal to the Human Rights Commission.

(d) The salient features of the report include the following :

(i) Information about schemes approved by the Government for arsenic removal from drinking water sources;

(ii) Information regarding surveys conducted on the status of drinking water supply in rural areas by Ministry of Rural Areas & Employment during 1991-93; and

(iii) Information on various projects and studies approved under Research and Development programme for developing appropriate technology for arsenic removal from drinking water sources.

STUDENT MAFIA IN BANARAS HINDU UNIVERSITY

7955. **Shri Narain Singh Chaudhary** : Will the Minister of Human Resource Development be pleased to state :

(a) whether a student mafia is operating in Banaras Hindu University, Varanasi;

(b) whether it is a fact that murderous attacks have been committed upon a few students in the University Campus in the recent past;

(c) if so, the steps being taken by the University Administration to book the culprits and details of compensation being paid to the aggrieved student;

(d) if not, the reasons therefor, and

(e) the steps being taken by the Government to check such incidents in future in the Universities ?

The Deputy Minister in the Ministry of Human Resource Development (Department of Education and Department of Culture) (Kumari Selja) : (a) to (e) The information is being collected and shall be laid on the Table of the Sabha

SUPER BAZAR

7956 Shri Amar Roypradhan : Will the Minister of Civil Supplies, Consumer Affairs and Public Distribution be pleased to state ,

(a) the number of employees who have opted for voluntary retirement in Super Bazar during each of the last three years,

(b) the details of the retired persons including those who opted voluntary retirement from Super Bazar have been given other types of assignments in different offices of Super Bazar, and

(c) if so, the reasons therefor ?

The Minister of Civil Supplies, Consumer Affairs and Public Distribution (Shri Buta Singh) : (a) Voluntary Retirement Scheme is not in operation in Super Bazar

(b) and (c) Do not arise

BAN ON GUR

7957 Shri Jagat Vir Singh Drona : Will the Minister of Food be pleased to state

(a) whether the Union Government are proposing to bring a legislation regarding ban on Gur

(b) if so, the reasons therefor, and

(c) steps being taken to rehabilitate the unemployed workers of gur industries and recover the loss of revenue on account of this ban?

The Minister of Food (Shri Ajit Singh) : (a) No, Sir

(b) and (c) Do not arise

REGULAR PROGRAMME OF N.Y.K.

7958 Shri Amar Pal Singh : Will the Minister of Human Resource Development be pleased to state

(a) whether the targets fixed in respect of the regular programmes of Nehru Yuva Kendras for 1994-95 have been achieved,

(b) if so the details thereof

(c) if not, the reasons therefor and

(d) the steps taken to achieve the targets during 1995-96 ?

The Minister of State in the Ministry of Human Resource Development (Department of Youth Affairs and Sports) and Minister of State in the Ministry of Parliamentary Affairs (Shri Mukul Wasnik) : (a) The final progress reports for the year 1994-95 are yet to be submitted by the various Nehru Yuva Kendras

(b) The information as on 31.12.94 is given in enclosed statement

(c) Does not arise

(d) Following steps have been taken

(i) Realistic targets has been set keeping in view the approved budget

(ii) Rationalization of the budget programme-wise and scheme-wise

(iii) Timely release of first instalment of funds to the field offices

STATEMENT

Performance report of Nehru Yuva Kendra Sangathan for the year 1994-95

S No	Name of the Programme	1994-95			
		Actual Target Set	Target Set Upto 31/12/94	Target Achieved	% Age Target Achievement
1	2	3	4	5	6
1	Training in Self-Employment Project	1860	1100	972	88%